

DIVISION BENCH

ITEM NO. 148

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 01/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th March, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ARJUN SINGH NEGI V/S DISTRICT CRICKET ASSOCIATION DEHRADUN & ORS.
UNDER SECTION	241/242 & 244 OF COMPANIES ACT, 2013

THROUGH VIDEO CONFERENCING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 03rd May, 2023.

-Sd-

(Deputy Registrar)

16th March, 2023

*Priya Agarwal
(Stenographer)*